

Ltd., the lessee of the North Andaman Forests;

(b) if so, the main features thereof;

(c) whether Government are considering termination of the lease; and

(d) if not, the steps proposed to be taken to ensure due performance of the contract of lease by the firm in future?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Annasahib Shinde): (a) There are at present three cases referred to the Arbitrators in regard to this dispute. The Arbitrators have given their Award only in the first Arbitration case.

(b) to (d). The award has been filed in Calcutta High Court. The matter is, therefore, sub-judice

All India Legal Terminology

5854 Shri S. K. Sambandhan:
Shri K. Anbaahagan:

Will the Minister of Law be pleased to state:

(a) the progress so far made by the Union Official Language (Legislative) Commission *en-a-vis* all India legal terminology;

(b) whether the terminology includes words from the Southern languages; and

(c) if so, the percentage of words from each of the Southern languages?

The Deputy Minister in the Ministry of Law (Shri D. R. Chavan): (a) The Official Language (Legislative) Commission has evolved 2000 standard legal terms, for use, as far as possible, in all official languages.

(b) Yes, Sir.

(c) Out of the 2000 terms, the percentages of the terms in use in each of the Southern languages is approximately as follows:

Tamil—14 per cent,
Malayalam—27 per cent.
Kannada—31 per cent.
Telugu—40 per cent.

Food Requirements

5857. Shri Baburao Patel: Will the Minister of Food and Agriculture be pleased to state:

(a) the quantity of food in tonnes—rice and wheat—separately—required every year to feed our present population;

(b) the quantity of food in tonnes—rice and wheat—grown every year; and

(c) the quantity of food in tonnes—rice and wheat—imported every year from foreign countries, country-wise, with their value?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Co-operation (Shri Annasahib Shinde): (a) There has been no scientific and comprehensive Survey on the consumption of foodgrains in India so far. The requirements of foodgrains are also elastic to some extent, depending on the availability of foodgrains and of other substitute foodstuffs, their comparative prices, levels of income, etc. It is, therefore, not possible to indicate the precise requirement of foodgrains to feed the present population in India.

(b) The production of rice and wheat varies from year to year. The production of rice and wheat in India during the last three years was as under:

(Million tonnes)

| Crop year. | Rice | Wheat |
|------------|------|-------|
| 1963-64 | 36.9 | 9.9 |
| 1964-65 | 39.0 | 12.3 |
| 1965-66 | 30.6 | 20.7 |

(c) Import of foodgrains also varies from year to year. A statement showing the details for the years 1964, 1965